NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/695/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: PASSIVE INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: REFEX ENERGY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AR. RAMM APMAN

and for

BRU

Kunngal Chopra Panan Ipobolch

Connered for Regul

ORDER

Counsel for both the parties present. Counsel for Corporate Debtor has given a fresh proposal for settlement. The Counsel for the Applicant is directed to seek instructions from his client and report to this Bench on the next date of hearing. The matter is adjourned. Put up on 27.02.2018 at 10.30 AM.

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)